

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 427 of 2013 in
DFR-2271 of 2013

Dated : 7th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D.P. Chirania **Appellant(s)**

Versus

Rajasthan Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. D.P. Chirania
Mr. Pradeep Misra, Amicus Curiae

ORDER

IA No. 427 of 2013
(Appl. for condonation of delay)

We have heard the learned counsel for the Amicus Curiae. Despite service of notice on the Respondents, nobody has entered appearance.

In view of the reasons given by the Applicant/Appellant in the application to condone the delay, the delay is condoned.

The Registry is directed to number the Appeal and post for Admission on **13.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson